GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 637 (TO BE ANSWERED ON 20.07.2016)

STRENGTH OF BUREAUCRATS

637. SHRIMATI V. SATHYA BAMA: SHRI PR. SENTHIL NATHAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has taken any decision on the cadre sanctioned strength of IAS and IPS officers in the country, State-wise;
- (b) if so, the details thereof and the recruitments made during the last three years, year-wise and cadre-wise;
- (c) the steps taken by the Government to direct State Governments to fill up adequate IAS and IPS officers in their respective States from their State Government Services in the coming years; and
- (d) the total expenditure incurred by the central exchequer for the overall expenditure of IAS and IPS officers in the country, State-wise?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a) & (b): The Sanctioned strength of the India Administrative Service (IAS) and Indian Police Service (IPS) officers of any given cadre is reviewed ordinarily at the interval of every five years. Cadre-wise details of officers allocated to IAS and IPS on the basis of Civil Services Examination- 2012 to 2014 are at Annexure-I and Annexure-II respectively.
- (c): The appointment by promotion to IAS/IPS from State Civil Service/ State Police Service is governed by the statutory provisions, which envisage separate role to Central Government, State Governments and Union Public Service Commission (UPSC). The vacancies to be filled up are determined year wise and selection committee meetings are conducted by the UPSC for preparation of select list on receipt of the proposals from the State Governments/UTs. Periodic meetings are conducted by the UPSC and Central Government with the State Governments to expedite the proposals for the Selection Committee Meetings so that the vacancies are filled up expeditiously.
- (d): The information regarding total expenditure incurred by the central exchequer for the overall expenditure of IAS and IPS officers in the country, State-wise is not maintained.

Annexure-I mentioned in reply to part (a)& (b) of Lok Sabha Unstarred Question No. 637asked by SHRIMATI V. SATHYA BAMA and SHRI PR. SENTHIL NATHAN to be replied on 20.07.2016 regarding "Strength of Bureaucrats"

Allocation of IAS (Direct Recruit) officer to various cadres during last 3 years

Sr. No.	Name of Cadre	CSE- 2012	CSE- 2013	CSE-2014
1.	AGMUT	12	11	11
2.	Andhra Pradesh	10*	10*	5
3.	Assam Meghalaya	7	7	8
4.	Bihar	10	9	10
5.	Chhattisgarh	7	7	5
6.	Gujarat	7	10	9
7.	Haryana	4	5	4
8.	Himachal Pradesh	5	4	4
9.	Jammu & Kashmir	4	4	4
10.	Jharkhand	7	7	7
11.	Karnataka	8	8	9
12.	Kerala	6	6	6
13.	Madhya Pradesh	13	13	13
14.	Maharashtra	8	9	8
15.	Manipur	6*	6*	3
16.	Nagaland	4	4	4
17.	Orissa	6	6	7
18.	Punjab	6	6	5
19.	Rajasthan	8	8	8
20.	Sikkim	1	1	1
21.	Tamil Nadu	9	9	10
22.	Telangana	*	*	4
23.	Tripura	*	*	3
24.	Uttar Pradesh	17	17	19
25.	Uttarakhand	3	3	3
26.	West Bengal	12	10	10
Total	F 2012 1 GGF 2012	180	180	180

^{*} For CSE-2012 and CSE-2013 cadre allocation was made to erstwhile cadre of Andhra Pradesh and Joint Cadre of Manipur-Tripura.

Annexure-II mentioned in reply to part (a)& (b) of Lok Sabha Unstarred Question No. 637asked by SHRIMATI V. SATHYA BAMA and SHRI PR. SENTHIL NATHAN to be replied on 20.07.2016 regarding "Strength of Bureaucrats"

Allocation of IPS (Direct Recruit) officer to various cadres during last 3 years

Sl. No.	Name of Cadre	CSE- 2012	CSE- 2013	CSE- 2014
01.	Andhra Pradesh	07*	04	05
02.	AGMUT	11	10	08
03.	Assam-Meghalaya	07	07	06
04.	Bihar	07	07	05
05.	Chhattisgarh	04	04	01
06.	Gujarat	07	06	05
07.	Haryana	04	05	04
08.	Himachal Pradesh	03	03	03
09.	Jammu & Kashmir	04	04	03
10.	Jharkhand	05	04	05
11.	Karnataka	06	06	07
12.	Kerala	04	05	06
13.	Madhya Pradesh	10	09	09
14.	Maharashtra	09	09	11
15.	Manipur	06*	04	07
16.	Nagaland	04	03	04
17.	Odisha	05	06	04
18.	Punjab	05	05	05
19.	Rajasthan	05	05	04
20.	Sikkim	0	01	01
21.	Tamil Nadu	08	07	06
22.	Telangana	*	03	02
23.	Tripura	*	02	02
24.	Uttar Pradesh	17	19	21
25.	Uttarakhand	02	02	01
26.	West Bengal	10	10	15
	Total	150	150	150

^{*} For CSE-2012 cadre allocation was made to erstwhile cadre of Andhra Pradesh and Joint Cadre of Manipur-Tripura.